

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3933  
ANSWERED ON 17/03/2026**

**RECONSTRUCTION AND MAINTENANCE UNDER PMGSY**

**3933. Shri Raju Bista:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of roads sanctioned and completed under Pradhan Mantri Gram Sadak Yojana (PMGSY-II and III), State-wise including Darjeeling and Kalimpong districts of West Bengal;**
- (b) the details of funds allocated, the length of roads sanctioned and completed and the present status of each sanctioned road under such phases;**
- (c) whether roads damaged during the 2025 landslides in such districts are being reconstructed under the maintenance component of PMGSY, if so, the present status of such maintenance and restoration works; and**
- (d) whether the Government has received the list of proposals for PMGSY-IV roads in Darjeeling and Kalimpong districts and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): Rural road is a State Subject. Pradhan Mantri Gram Sadak Yojana (PMGSY) is being implemented by the Government of India since the year 2000 as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of the designated population as laid out in the program guidelines.**

**Under Pradhan Mantri Gram Sadak Yojana-II (PMGSY-II), since inception, a total number of 6,661 roads of 49,777 kms road length have been sanctioned, out of which 6,617 roads of 49,107 km road length have been completed across the country, including the State of West Bengal, with an expenditure of Rs. 28,701 Crore(including state share). State/UT-wise details are given in Annexure I.**

**Under Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III), since inception, a total number of 15,959 roads of 122,322 km road length have been sanctioned, out of which 12,966 roads of 105,366 km road length have already been completed across the country, including the State of West Bengal, with an expenditure of Rs. 73,589 Crore(including state share) till date. Further, 2,993 roads totalling 15,500 km are at various stages of execution, including in the State of West Bengal. State/UT-wise details are given in Annexure-II.**

**Details of progress under PMGSY-II & PMGSY-III in the districts of Darjeeling and Kalimpong of West Bengal are given in Annexure-III.**

**Road-wise details may be accessed at <https://pmsgsy.dord.gov.in/>-> Proposals ->Statewise List of Roads.**

**(c): As per the programme guidelines of PMGSY, maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of the 5-year post-construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5-year maintenance, including renewal as per maintenance cycle, from time to time, which are also financed by the state governments. There is no provision under the PMGSY for the maintenance of damaged roads due to natural calamities.**

**(d): Under PMGSY-IV, the Empowered Committee meeting for considering the proposal received from the State of West Bengal was held on 10.3.26 for 438 roads covering a length of 777.01 km. Out of this, 17 roads covering a length of 54.99 km were proposed for the Darjeeling district, and 26 road works covering a length of 80.19 km were proposed for the Kalimpong district.**

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**Annexure-I****Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 3933 dated 17.03.2026**

<b>Sr.No.</b>	<b>State/UT Name</b>	<b>No. of Road Work Sanctioned</b>	<b>Road Length Sanctioned (KM)</b>	<b>No. of Road Work Completed</b>	<b>Road Length Completed (Km)</b>
1	Andaman And Nicobar	34	70.522	23	42.054
2	Andhra Pradesh	174	1,330.953	174	1,290.421
3	Arunachal Pradesh	80	550.910	79	532.066
4	Assam	250	1,721.482	247	1,716.219
5	Bihar	345	2,456.473	344	2,442.329
6	Chhattisgarh	179	2,240.705	179	2,200.539
7	Gujarat	109	1,180.310	109	1,171.810
8	Haryana	88	1,042.239	88	1,015.738
9	Himachal Pradesh	112	1,251.161	112	1,237.515
10	Jammu And Kashmir	121	679.550	116	657.697
11	Jharkhand	165	1,641.810	165	1,633.193
12	Karnataka	314	2,241.178	314	2,218.163
13	Kerala	146	569.887	144	564.745
14	Ladakh	13	79.330	11	77.842
15	Madhya Pradesh	374	4,984.497	373	4,891.181
16	Maharashtra	385	2,618.906	385	2,585.911
17	Manipur	55	325.000	50	309.080
18	Meghalaya	94	489.960	92	483.844
19	Mizoram	6	194.250	6	193.450
20	Nagaland	13	227.600	12	216.600
21	Odisha	636	3,672.386	636	3,650.789
22	Puducherry	31	66.365	30	62.358
23	Punjab	123	1,342.820	123	1,330.795
24	Rajasthan	401	3,464.263	401	3,468.627
25	Sikkim	34	120.992	29	116.035
26	Tamil Nadu	860	2,940.416	860	2,936.465
27	Telangana	114	944.075	114	896.021
28	Tripura	42	307.233	39	270.161
29	Uttar Pradesh	963	7,614.283	963	7,508.666
30	Uttarakhand	112	905.830	111	897.775
31	West Bengal	288	2,502.318	288	2,489.174
	<b>Total</b>	<b>6,661</b>	<b>49,777.704</b>	<b>6,617</b>	<b>49,107.263</b>

**Annexure-II****Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 3933 dated 17.03.2026**

<b>Sr.No.</b>	<b>State Name</b>	<b>No. of Road work Sanctioned</b>	<b>Road Length Sanctioned (Km)</b>	<b>No. of Road Work Completed</b>	<b>Road Length Completed (Km)</b>
1	Andaman And Nicobar	32	200.237	0	0.000
2	Andhra Pradesh	412	3,203.938	352	2,734.097
3	Arunachal Pradesh	171	1,374.144	72	720.274
4	Assam	654	4,247.111	543	3,643.250
5	Bihar	733	6,162.167	637	5,485.729
6	Chhattisgarh	534	5,605.612	534	5,582.883
7	Goa	10	62.616	0	0.000
8	Gujarat	298	2,955.878	290	2,878.563
9	Haryana	259	2,496.331	257	2,461.526
10	Himachal Pradesh	299	3,123.117	65	1,642.309
11	Jammu And Kashmir	223	1,752.118	192	1,574.700
12	Jharkhand	443	4,089.945	241	3,127.726
13	Karnataka	824	5,600.083	805	5,407.078
14	Kerala	284	1,421.068	126	932.981
15	Ladakh	55	455.625	17	262.857
16	Madhya Pradesh	1,075	12,347.682	1,015	12,004.164
17	Maharashtra	993	6,409.028	694	5,175.726
18	Manipur	96	771.709	0	0.000
19	Meghalaya	141	1,206.154	37	454.128
20	Mizoram	17	487.504	0	215.280
21	Nagaland	43	545.121	0	2.400
22	Odisha	1,401	9,351.079	1,237	8,787.477
23	Puducherry	41	107.762	0	0.000
24	Punjab	339	3,364.608	230	2,442.643
25	Rajasthan	918	8,658.337	910	8,583.402
26	Sikkim	44	283.830	8	120.296
27	Tamil Nadu	1,826	7,377.068	1,769	7,172.797
28	Telangana	361	2,423.143	228	1,826.565
29	Tripura	99	777.217	18	179.367
30	Uttar Pradesh	2,560	18,938.035	2,440	18,204.317
31	Uttarakhand	212	2,287.948	94	1,780.013
32	West Bengal	562	4,236.310	155	1,964.360
	<b>Total</b>	<b>15,959</b>	<b>122,322.525</b>	<b>12,966</b>	<b>105,366.908</b>

**Annexure-III**

**Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 3933 dated 17.03.2026**

**Darjeeling and Kalimpong district details under PMGSY-II**

<b>Sr.No.</b>	<b>District Name</b>	<b>No of Road Work Sanctioned</b>	<b>Road Length Sanctioned (Km)</b>	<b>No of Road Work Completed</b>	<b>Road Length Completed (Km)</b>
<b>1</b>	<b>Darjeeling</b>	<b>11</b>	<b>82.719</b>	<b>11</b>	<b>80.228</b>
<b>2</b>	<b>Kalimpong</b>	<b>6</b>	<b>65.472</b>	<b>6</b>	<b>65.257</b>

**Darjeeling and Kalimpong district details under PMGSY-III**

<b>Sr.No.</b>	<b>District Name</b>	<b>No of Road Work Sanctioned</b>	<b>Road Length Sanctioned (Km)</b>	<b>No of Road Work Completed</b>	<b>Road Length Completed (Km)</b>
<b>1</b>	<b>Darjeeling</b>	<b>14</b>	<b>108.784</b>	<b>2</b>	<b>47.775</b>
<b>2</b>	<b>Kalimpong</b>	<b>9</b>	<b>66.097</b>	<b>0</b>	<b>27.000</b>

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